

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.521/2005
Tuesday this the 2nd day of January 2007.

CORAM:

**HON'BLE Dr.K.B.S. RAJAN, JUDICIAL MEMBER
HON'BLE MR.N. RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

1. A.K.Bharathen Peon,
Regional Passport Office,
Panampilly Nagar, Kochi-36.
Residing at Attapurath House,
Maradu P.O., Ernakulam.

2. K.A.Marthena,
W/o Joseph Antony, Sweeper,
Regional Passport Office,
Panampilly Nagar, Kochi-36,
residing at Passport Office Quarters No.2/24,
Perumanoor, Thevara, Kochi-15.

3. A.T.Chandrika,
W/o K.K.Mani, Peon,
Regional Passport Office,
Panampilly Nagar, Kochi-36,
residing at Passport Office Quarters No.2/17
Perumanoor, Thevara, Kochi-15.

4. K.Sujani,
W/o late K.K.Ashokan,
residing at Passport Office Quarters No.1/3,
Perumanoor, Thevara, Kochi-15. Applicants

(By Advocate Shri P.Ramakrishnan)

Vs.

1. Union of India, represented by
the Secretary to the Government of India,
Ministry of External Affairs, New Delhi.

2. The Chief Passport Officer and
Joint Secretary (CPV)
Ministry of External Affairs, New Delhi.

3. The Passport Officer,
Passport Office,
Panampilly Nagar, Kochi-36. Respondents

(By Advocate Shri TPM Ibrahim Khan, SCGSC)

The application having been heard on 2.1.2007,
the Tribunal on the same day delivered the following.

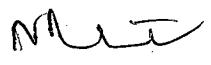
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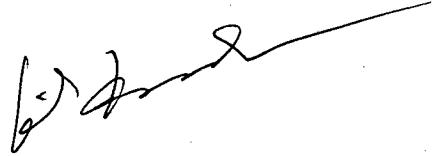
HON'BLE Dr.K.B.S. RAJAN, JUDICIAL MEMBER

Counsel for the applicants submits that, the grievance of the applicants no more subsists in view of the action taken by the respondents, and hence, he prays for a closure of this O.A. as not been pressed.

2. Accordingly, the O.A is closed as not pressed.

Dated the 2nd January, 2007.


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER


Dr.K.B.S.RAJAN
JUDICIAL MEMBER